

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**The 28<sup>th</sup> February, 2014**

No. 52 A: The Judicial officers named in Column no. 02 are transferred and posted as Judicial Magistrate with immediate effect at the place mentioned against their names given in Column no. 02 vice the Officer mentioned in the Column No. 03 of the table below.

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class, with immediate effect, upon the judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below.

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as Sub-divisional Judicial Magistrates, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table:

Sl. No	Name of the officer with designation and present place of posting	(a) Station transferred/posted to (b) Name of the Judgeship (c) Name of the Sub-division	Chain of Transfer/Remark
1.	2.	3.	4.
01	Sri Prabhat Kumar Sharma, J.M.-cum-Judge I/c. Bokaro	(a) Deoghar (b) Deoghar (c) Deoghar	Vice Sri Manish Ranjan
02	Sri Yogesh Chandra verma, J.M.-cum-Judge I/c. Bermo at Tenughat, Bokaro	(a) Rajmahal (b) Sahebganj (c) Rajmahal	Vice Sri Manoj Kumar Tripathi
03	Sri Om Prakash, S.D.J.M., Porahat (Chaibasa)	(a) Dhanbad (b) Dhanbad (c) Dhanbad	Vice Sri Anand Prakash
04	Sri Surendra Nath Mishra, Civil Judge (Junior Division), Chatra	(a) Dumka (b) Dumka (c) Dumka	Vice Sri Dinesh Kumar Mishra
05	Sri Ajay Kumar Singh, J.M.-cum-P.M. J.J.B. Deoghar	(a) Deoghar (b) Deoghar (c) Deoghar	Vice the Charge of S.D.J.M. in chain of Sri Manish Ranjan
06	Sri Gati Krishna Tiwary, J.M. Deoghar	(a) Jamshedpur (b) Jamshedpur (c) Jamshedpur	Vice Smt. Sanjeeta Srivastava
07	Sanjay Kumar No. 2, Addl. Rly. Magistrate-cum-Judge I/c.-cum-J.M., Dhanbad	(a) Porahat (b) Chaibasa (c) Chaibasa	Vice Sri Om Prakash
08	Sri Amit Shekhar, J.M., Gumla	(a) Bokaro (b) Bokaro (c) Bokaro	Vice Sri Arvind Kumar No. 2
09	Sri Arun Kumar Dubey, J.M., Jamshedpur	(a) Simdega (b) Simdega (c) Simdega	Vice Sri Kumar Pawan
10	Sri Rajesh Kumar Singh, J.M., Jamshedpur	(a) Garhwa (b) Garhwa (c) Garhwa	Vice Smt. Kusum Kumari
11	Sri Surya Bhushan Ojha, J.M.-cum-Addl. Civil Judge (Junior Division), Ranchi	(a) Ranchi (b) Ranchi (c) Ranchi	Vice the Charge of S.D.J.M. in chain of Sri Yashwant Prakash
12.	Sri Ajai Kumar Srivastava, J.M.-cum-Judge I/c., Saraikela	(a) Sahebganj (b) Sahebganj (c) Sahebganj	Vice Sri Prabhakar Singh

By order of the Court,  
Sd/- A.V.Singh  
Registrar General

**Memo No.** \_\_\_\_\_/Apptt. **dated Ranchi the** \_\_\_\_\_ **February, 2014**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V.Singh  
Registrar General

**Memo No.** 2754-2755/Apptt. **dated Ranchi the** 28<sup>th</sup> **February, 2014**

Copy forwarded to the Central Project Co-ordinator, e-courts Project and I/c NIC Cell , High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**The 28<sup>th</sup> February, 2014**

No. 53 A: The Judicial officers named in Column no. 02 are transferred and posted as Judicial Magistrate with immediate effect at the place mentioned against their names given in Column no. 03 vice the Officer mentioned in the Column No. 04 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Judicial Officers named in Column no. 02 at their respective places of new posting, shown in Column no. 03 of the table :-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting	Chain of transfer/Remark
<b>01.</b>	<b>02.</b>	<b>03.</b>	<b>4</b>
01	Sri Garima Mishra, Civil Judge (Junior Division), Bokaro	Hazaribagh	Vice Miss Shweta Kumari
02	Sri Arvind Kumar No. 2, S.D.J.M., Bokaro	Koderma	Vice Sri Vijay Kumar Srivastava
03	Miss Arti Mala, J.M. Bokaro	Hazaribagh	Vice Divya Mishra
04	Sri Arjun Saw, J.M., Bokaro	Porahat at Chaibasa	Vice Sri Manoj Kumar Sharma
05	Miss Manju Kumari, J.M. Bokaro	Giridih	Sri Kamal Ranjan
06	Sri Neeraj Kumar, J.M., Bokaro	Madhupur at Deoghar	Vice Sri Anuj Kumar Ram
07	Sri Bimlesh Kumar Sahay, J.M.-cum-Judge I/c., West Singhbhum Chaibasa	Daltonganj	Vice Sri Debashish Mohapatra
08	Sri Manoj Kumar Sharma, J.M., Porahat at Chaibasa	Ranchi	Vice Sri Shekhar Kumar
09	Sri Rajesh Kumar, Civil Judge (unior Division), Chaibasa	Chatra	Vice Sri Tarun Kumar
10	Sri Vimal Johnson Kerketta, J.M., Chaibasa	Dhanbad	Vice Sri Sanjay Kumar No. 2
11	Sri Tarun Kumar, J.M.-cum-P.M. J.J.B., Chatra	Bokaro	Vice Smt. Garima Mishra
12	Miss Kumari Jiv, J.M., Chatra	Dhanbad	Vice Sri Abhishek Prasad
13	Miss Kamala Kumari, J.M., Chatra	Hazaribagh	Vice vacant Court
14	Sri Debashish Mohapatra, Addl. Civil Judge (Junior Division)-cum-Judge I/c.-cum-J.M., Daltonganj	Deoghar	Vice Sri Gati Krishna Tiwary
15	Sri Nitish Nilesh Sanga, J.M., Daltonganj	Chaibasa	Vice Sri Rajesh Kumar
16	Sri Ajay Kumar Guria, J.M., Daltonganj	Dhanbad	Vice Smt. Kumari Vaishali Srivastava
17	Sri Manish Ranjan, S.D.J.M., Deoghar	Bokaro	Vice Sri Prabhat Kumar Sharma
18	Miss LucySosen Tigga, J.M., Deoghar	Chaibasa	Sri Manoranjan Kumar
19	Sri Anup Tirkey, J.M., Deoghar	Koderma	Vice Sri Laxmikant
20	Sri Mithilesh Kumar Singh, J.M., Madhupur at Deoghar	Bokaro	Vice Miss Arti ala
21	Sri Ashok Kumar, J.M., Madhupur at Deoghar	Jamshedpur	Vice Smt. Kashika M. Prasad
22	Sri Manoj Kumar Ram, J.M., Madhupur at Deoghar	Garhwa	Vice Sri Manoranjan Kumar(Rohtas)
23	Sri Santosh Kumar No. 2, Civil Judge (Junior Division), Dhanbad	Chatra	Vice Sri Surendra Nath Mishra
24	Sri Anand Prakash, S.D.J.M., Dhanbad	Chaibasa	Vice Bimlesh Kumar Sahay
25	Sri Amresh Kumar, Civil Judge (Junior Division), Dhanbad	Dumka	Vice Sri Anil Kumar No. 2
26	Sri Yogesh Kumar, J.M.-cum-P.M. J.J.B., Dhanbad	Giridih	Vice Sri Kusheshwar Sinku
27	Sri Sanjiv Kumar Verma, J.M., Dhanbad	Godda	Vice Sri Dhannajay Kumar
28	Sri Sachindra Birua, J.M., Dhanbad	Dumka	Vice Miss Kalpana Hazarika
29	Smt. Kumari Vaishali Srivastava, J.M., Dhanbad	Deoghar	Vice Sri Anup Tirkey
30	Sri Kuldeep, J.M. Dhanbad	Gatshila (Jamshedpur)	Vice Sri Bishwanath Bhagat
31	Sri Parth Sarthi Ghosh, J.M., Dhanbad	West Singhbhum Chaibasa	Vice Sri Vimal Johnson Kerketta
32	Sri Manoj Kumar Prajapati, J.M., Dhanbad	Garhwa	Vice Sri Bishwanath Oraon
33	Sri Abhishek Kumar, J.M., Dhanbad	Madhupur at Deoghar	Vice Sri Ashok Kumar
34	Sri Anil Kumar No. 2, J.M.-cum-Judge I/c., Dumka	Jamshedpur	Vice Sri Rakesh Mishra
35	Smt. Kalpana Hazarika, J.M.-cum-P.M. J.J.B., Dumka	Dhanbad	Vice Sri Yogesh Kumar
36	Smt. Kusum Kumari, S.D.J.M., Garhwa	Koderma	Vice vacant Court

  
28/2/2014

37.	Sri Manoranjan Kumar (Rohtas), J.M., Garhwa	Dhanbad	Vice Sri Kuldeep
38.	Sri Bishwanath Oraon, J.M., Garhwa	Dhanbad	Vice Sri Manoj Kumar Prajapati
39.	Smt. Nitasha Barla, J.M., Garhwa	Ranchi	Vice Miss Archana Kumari
40.	Sri Pratap chandra, J.M., Giridih	Dhanbad	Vice Sri Parth Sarthi Ghosh
41.	Sri Kusheshwar Sinku, J.M., Giridih, Giridih	Bokaro	Vice Arjun Saw
42.	Miss Rajshree Aparna Kujur, J.M., Giridih	Bokaro	Vice Miss Manju Kumari
43.	Sri Kamal Ranjan, J.M., Giridih	Jamshedpur	Vice Sri Amit Kumar Vaish
44.	Sri Purushottam Kumar Goswami, J.M., Giridih	Rajmahal (Sahebganj)	Vice Miss Sushila Soreng
45.	Sri Dhananjay Kumar, J.M.-cum-Judge l/c., Godda	Dhanbad	Sri Sanjay Kumar No. 2
46.	Sri Sunil Dutta Dwivedi, J.M., Godda	Bokaro	Vice Sri Neeraj Kumar
47.	Sri Sindhu Nath Lamay, J.M., Godda	Jamshedpur	Vice Sri Rajesh Kumar Singh
48.	Miss Divya Mishra, J.M., Hazaribagh	Koderma	Vice vacant Court
49.	Miss Shweta Kumari, J.M., Hazaribagh	Chatra	Vice Miss Kumari Jiv
50.	Sri Shashi Bhushan Sharma, J.M., Hazaribagh	Ranchi	Vice Sri Surya Bhushan Ojha
51.	Smt. Sanjeeta Srivastava, S.D.J.M., Jamshedpur	Giridih	Vice Sri Pratap Chandra
52.	Sri Ravi Shankar Mishra, J.M., Jamshedpur	Hazaribagh	Vice Sri Shashi Bhushan Sharma
53.	Smt. Kashika M. Prasad, J.M., Jamshedpur	Giridih	Vice Miss Rajshree Aparna Kujur
54.	Sri Ananda Siggh, J.M., Jamshedpur	Godda	Vice Sri Sunil Dutta Dwivedi
55.	Sri Bishwanath Bhagat, J.M., Ghatshila (Jamshedpur)	Chatra	Vice Miss Kamala Kumari
56.	Sri Amit Kumar Vaish, J.M., Jamshedpur	Godda	Vice Sri Sindhu Nath Lamay
57.	Sri Dinesh Kumar, Civil Judge (Junior Division), Ghatshila (Jamshedpur)	Saraikela	Vice Sri Ajai Kumar Srivastava
58.	Sri Vinod Kumar Tiwari, J.M.-cum-Judge l/c. Jamtara	Jamshedpur	Vice Sri Arun Kumar Dubey
59.	Sri Vijay Kumar Srivastava, J.M.-cum-Judge l/c.-cum-P.M., J.J.B., Koderma	Chatra	Vice vacant Court
60.	Sri Laxmikant, J.M., Koderma	Ranchi	Vice Sri Rajesh Sinha
61.	Sri Chandra Bhanu Kumar, J.M., Lohardaga	Ranchi	Vice Sri Santosh Anand Prasad
62.	Sri Manish, J.M., Ranchi	Bermo at Tenughat (Bokaro)	Vice Sri Yogesh Chandra Verma
63.	Sri Rajesh Sinha, J.M.-cum-P.M., J.J.B., Ranchi	Giridih	Vice vacant Court
64.	Smt. Neerja Ashri, Law Officer, Law (Judl.) Deptt., Ranchi	Bermo at Tenughat (Bokaro)	Vice vacant Court
65.	Sri Shekhar Kumar, J.M., Ranchi	Lohardaga	Vice Sri Chandra Bhanu kumar
66.	Miss Archana Kumari, J.M., Ranchi	Daltonganj	Vice Sri Asif Egbal
67.	Sri Chandan, J.M., Ranchi	Daltonganj	Vice Sri Nitish Nilesh Sanga
68.	Sri Santosh Anand Prasad, J.M., Ranchi	Ghatshila (Jamshedpur)	Vice Sri Dinesh Kumar
69.	Sri Nishant kumar, J.M., Khunti (Ranchi)	Garhwa	Vice Smt. Nitash Barla
70.	Sri Manoj Kumar Tripathi, S.D.J.M., Sahebganj (Rajmahal)	Jamshedpur	Vice Sri Ananda Singh
71.	Miss Sushila Soreng, J.M., Sahebganj (Rajmahal)	Khunti	Vice Sri Nishant Kumar
72.	Sri Prabhakar Singh, S.D.J.M., Sahebganj	Jamtara	Vice Sri Vinod Kumar Tiwari
73.	Sri Kumar Pawan, Civil Judge (Junior Division)-cum-S.D.J.M., Simdega	Dhanbad	Vice Sri Sanjiv Kumar Verma
74.	Sri Abhishek Prasad, J.M., Dhanbad	Deoghar	Vice Miss Lucy Sosen Tigga
75.	Sri Sandeep Kumar Bertam, J.M., Daltonganj	Bermo at Tenughat (Bokaro)	Vice Sri Krishna Kant Mishra
76.	Sri Krishna Kant Mishra, J.M., Bermo at Tenughat (Bokaro)	Daltonganj	Vice Sri Sandeep Kumar Bertam

Further, the concerned Principal District and Sessions Judges including Principal Judicial Commissioner are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,

Sd/- A.V. Singh

Registrar General

Memo No. \_\_\_\_\_/Apptt

dated Ranchi the \_\_\_\_\_ February, 2014

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Sd/- A.V. Singh

Registrar General



**JHARKHAND HIGH COURT, RANCHI**  
**NOTIFICATION**  
**THE 28<sup>th</sup> February, 2014.**

No. 56 A: Sri Vimal Johnson Kerketta, J.M., Chaibasa is transferred and posted as Additional Railway Judicial Magistrate, Dhanbad vice Sri Sanjay Kumar No-II, to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the Railway Courts of Dhanbad, which he is competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under sub-section 3 of Section 11 of the Code of Criminal Procedure, 1973, the court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon Sri Kerketta for the territorial jurisdiction of Bokaro District.

The Officer is also vested with the powers conferrable on a Judicial Magistrate of the 1<sup>st</sup> class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973.

Sri Kumar is also conferred with the powers to take cognizance of such cases which he has been authorized to try in the respective territorial jurisdiction.

By order of the Court,  
Sd/- A.V.Singh  
Registrar General

Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ February, 2014

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Sd/- A.V.Singh  
Registrar General

Memo No. 2860-2861/Apptt dated Ranchi the 28<sup>th</sup> February, 2014

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Registrar General

**HIGH COURT OF JHARKHAND**  
**NOTIFICATION**  
**THE February, 2014.**

No. 62 A: The following Judicial Magistrates are hereby designated as Additional Civil Judge (Junior Division) to try Civil cases of the judgeships/places mentioned against their respective names, given in Column no. 03 of the table below, of the judgeships/stations/munsifi mentioned against their name, till further order, in addition to other powers earlier vested upon them:-

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place
01.	02.	03.
01	Sri Garima Mishra, Civil Judge (Junior Division), Bokaro under Order of Transfer to Hazaribagh as J.M.	Hazaribagh
02	Miss Arti Mala, J.M. Bokaro under Order of Transfer to Hazaribagh as J.M.	Hazaribagh
03	Sri Arjun Saw, J.M., Bokaro under Order of Transfer to Porahat at Chaibasa as J.M.	Porahat at Chaibasa
04	Miss Manju Kumari, J.M. Bokaro under Order of Transfer to Giridih as J.M.	Giridih
05.	Sri Bimlesh Kumar Sahay, J.M.-cum-Judge I/c., West Singhbhum Chaibasa under Order of Transfer to Daltonganj as J.M.	Daltonganj
06.	Sri Manoj Kumar Sharma, J.M., Porahat at Chaibasa under Order of Transfer to Ranchi as J.M.	Ranchi
07	Sri Tarun Kumar, J.M.-cum-P.M. J.J.B., Chatra under Order of Transfer to Bokaro as J.M.	Bokaro
08	Miss Kumari Jiv, J.M., Chatra under Order of Transfer to Dhanbad as J.M.	Dhanbad
09	Miss Kamala Kumari, J.M., Chatra under Order of Transfer to Hazaribagh as J.M.	Hazaribagh
10	Sri Nitish Nilesh Sanga, J.M., Daltonganj under Order of Transfer to Chaibasa as J.M.	Chaibasa
11	Sri Ajay Kumar Guria, J.M., Daltonganj under Order of Transfer to Dhanbad as J.M.	Dhanbad
12	Miss Lucy Sosen Tigga, J.M., Deoghar under Order of Transfer to Chaibasa as J.M.	Chaibasa
13	Sri Anup Tirkey, J.M., Deoghar under Order of Transfer to Koderma as J.M.	Koderma
14	Sri Mithilesh Kumar Singh, J.M., Madhupur at Deoghar under Order of Transfer to Bokaro as J.M.	Bokaro
15	Sri Ashok Kumar, J.M., Madhupur at Deoghar under Order of Transfer to Jamshedpur as J.M.	Jamshedpur
16	Sri Manoj Kumar Ram, J.M., Madhupur at Deoghar under Order of Transfer to Garhwa as J.M.	Garhwa
17	Sri Santosh Kumar No. 2, Civil Judge (Junior Division), Dhanbad under Order of Transfer to Chatra as J.M.	Chatra
18	Sri Yogesh Kumar, J.M.-cum-P.M. J.J.B., Dhanbad under Order of Transfer to Giridih as J.M.	Giridih
19	Sri Kuldeep, J.M. Dhanbad under Order of Transfer to Ghatshila (Jamshedpur) as J.M.	Ghatshila (Jamshedpur)
20	Sri Parth Sarthi Ghosh, J.M., Dhanbad under Order of Transfer to Chaibasa as J.M.	Chaibasa
21	Sri Manoj Kumar Prajapati, J.M., Dhanbad under Order of Transfer to Garhwa as J.M.	Garhwa
22	Smt. Kusum Kumari, S.D.J.M., Garhwa under Order of Transfer to Koderma as J.M.	Koderma
23	Sri Manoranjan Kumar (Rohtas), J.M., Garhwa under Order of Transfer to Dhanbad as J.M.	Dhanbad
24	Sri Bishwanath Oraon, J.M., Garhwa under Order of Transfer to Dhanbad as J.M.	Dhanbad
25	Smt. Nitasha Barla, J.M., Garhwa under Order of Transfer to Ranchi as J.M.	Ranchi
26	Sri Pratap chandra, J.M., Giridih under Order of Transfer to Dhanbad as J.M.	Dhanbad
27	Sri Kusheshwar Sinku, J.M., Giridih, under Order of Transfer to Bokaro as J.M.	Bokaro
28	Miss Rajshree Aparna Kujur, J.M., Giridih under Order of Transfer to Bokaro as J.M.	Bokaro
29	Sri Kamal Ranjan, J.M., Giridih under Order of Transfer to Jamshedpur as J.M.	Jamshedpur
30	Sri Sunil Dutta Dwivedi, J.M., Godda under Order of Transfer to Bokaro as J.M.	Bokaro
31	Sri Sindhu Nath Lamay, J.M., Godda under Order of Transfer to Jamshedpur as J.M.	Jamshedpur
32	Miss Divya Mishra, J.M., Hazaribagh under Order of Transfer to Koderma as J.M.	Koderma
33	Miss Shweta Kumari, J.M., Hazaribagh under Order of Transfer to Chatra as J.M.	Chatra
34	Sri Shashi Bhushan Sharma, J.M., Hazaribagh under Order of Transfer to Ranchi as J.M.	Ranchi

35	Smt. Sanjeeta Srivastava, S.D.J.M., Jamshedpur under Order of Transfer to Giridih as J.M.	Giridih
36	Sri Ravi Shankar Mishra, J.M., Jamshedpur under Order of Transfer to Hazaribagh as J.M.	Hazaribagh
37	Smt. Kashika M. Prasad, J.M., Jamshedpur under Order of Transfer to Giridih as J.M.	Giridih
38	Sri Bishwanath Bhagat, J.M., Ghatshila (Jamshedpur) under Order of Transfer to Chatra as J.M.	Chatra
39	Sri Vinod Kumar Tiwari, J.M.-cum-Judge l/c. Jamtara under Order of Transfer to Jamshedpur as J.M.	Jamshedpur
40	Sri Vijay Kumar Srivastava, J.M.-cum-Judge l/c.-cum-P.M., J.J.B., Koderma under Order of Transfer to Chatra as J.M.	Chatra
41	Sri Laxmikant, J.M., Koderma under Order of Transfer to Ranchi as J.M.	Ranchi
42	Sri Chandra Bhanu Kumar, J.M., Lohardaga under Order of Transfer to Ranchi as J.M.	Ranchi
43	Smt. Neerja Ashri, Law Officer, Law (Judl.) Deptt., Ranchi under Order of Transfer to Bermo at Tenughat (Bokaro) as J.M.	Bermo at Tenughat (Bokaro)
44	Sri Shekhar Kumar, J.M., Ranchi under Order of Transfer to Lohardaga as J.M.	Lohardaga
45	Miss Archana Kumari, J.M., Ranchi under Order of Transfer to Daltonganj as J.M.	Daltonganj
46	Sri Chandan, J.M., Ranchi under Order of Transfer to Daltonganj as J.M.	Daltonganj
47	Sri Nishant kumar, J.M., Khunti (Ranchi) under Order of Transfer to Garhwa as J.M.	Garhwa
48	Sri Manoj Kumar Tripathi, S.D.J.M., Sahebganj (Rajmahal) under Order of Transfer to Jamshedpur as J.M.	Jamshedpur
49	Miss Sushila Soreng, J.M., Sahebganj (Rajmahal) under Order of Transfer to Khunti as J.M.	Khunti
50	Sri Kumar Pawan, Civil Judge (Junior Division)-cum-S.D.J.M., Simdega under Order of Transfer to Dhanbad as J.M.	Dhanbad
51	Sri Sandeep Kumar Bertam, J.M., Daltonganj under Order of Transfer to Bermo at Tenughat (Bokaro) as J.M.	Bermo at Tenughat (Bokaro)
52	Sri Krishna Kant Mishra, J.M., Bermo at Tenughat (Bokaro) under Order of Transfer to Daltonganj as J.M.	Daltonganj

The concerned Principal District and Sessions Judges including Principal Judicial Commissioner, Ranchi are hereby directed to ensure the transfer of Civil Cases to these courts as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,

Sd/- A.V. Singh  
Registrar General

Memo No. \_\_\_\_\_ /Apptt dated Ranchi the \_\_\_\_\_ February, 2014

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Sd/- A.V. Singh  
Registrar General

Memo No. 2924 - 2925 /Apptt dated Ranchi the 28<sup>th</sup> February, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts project and / the Deputy Registrar (Protocol), Jharkhand High Court, Ranchi with a request to get the same posted on the official website of the Jharkhand High Court.

  
Registrar General

# JHARKHAND HIGH COURT

## NOTIFICATION

THE 28<sup>th</sup> February, 2014

No. 57 A: The judicial officers named in Column no. 02 are transferred and/ or appointed as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2002 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

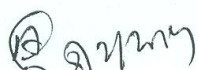
As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless they are published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1987.
01	02	03	04
1.	Sri Manoranjan Kumar, J.M., Chaibasa	a) Civil Judge (Junior Division) b) Daltonganj c) Daltonganj	a) Rs. 1,00,000/- within the local limits of Daltonganj Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Daltonganj Munsifi
2.	Md. Asif Eqbal, J.M.-cum-P.M., J.J.B., Daltonganj	a) Civil Judge (Junior Division) b) Giridih c) Giridih	a) Rs. 1,00,000/- within the local limits Giridih Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Giridih Munsifi
3.	Sri Janardan Singh, Civil Judge (Junior Division), Garhwa	a) Civil Judge (Junior Division)-I b) Dhanbad c) Dhanbad	a) Rs. 1,00,000/- within the local limits of Dhanbad Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Dhanbad Munsifi
4.	Sri Dinesh Kumar Mishra, S.D.J.M., Dumka	a) Civil Judge (Junior Division)-II b) Dhanbad c) Dhanbad	a) Rs. 1,00,000/- within the local limits of Dhanbad Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Dhanbad Munsifi.
5.	Sri Arun Kumar Dubey, J.M., Jamshedpur	a) Civil Judge (Junior Division) b) Simdega c) Simdega	a) Rs. 1,00,000/- within the local limits of Simdega Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Simdega Munsifi
6.	Sri Yashwant Prakash, S.D.J.M., Ranchi	a) Civil Judge (Junior Division) b) Gumla c) Gumla	a) Rs. 1,00,000/- within the local limits of Gumla Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Gumla Munsifi
7.	Sri Kamlesh Kumar Shukla, Civil Judge (Junior Division), Ranchi	a) Civil Judge (Junior Division) b) Garhwa c) Garhwa	a) Rs. 1,00,000/- within the local limits of Garhwa Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Garhwa Munsifi
8.	Sri Shish Dutta Tripathi, J.M., Ranchi	a) Civil Judge (Junior Division) b) Ranchi c) Ranchi	a) Rs. 1,00,000/- within the local limits of Ranchi Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Ranchi Munsifi
9.	Sri Santosh Anand Prasad, J.M., Ranchi	a) Civil Judge (Junior Division) b) Ghatshila c) East Singhbhum Jamshedpur	a) Rs. 1,00,000/- within the local limits of Ghatshils Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Ghatshila Munsifi

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon Sri Santosh Anand Prasad to be exercised at Ghatshila (Jamshedpur).

By order of the Court,  
Sd/- A.V.Singh  
Registrar General





Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V.Singh  
Registrar General

Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ February, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts project and / the Deputy Registrar (Protocol), Jharkhand High Court, Ranchi with a request to get the same posted on the official website of the Jharkhand High Court.

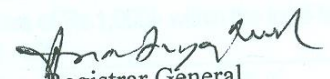
Sd/- A.V.Singh  
Registrar General

Memo No. 2878 - 2887 /Apptt dated Ranchi the 28th February, 2014

Copy forwarded to the Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Principal Accountant General (A&E), Jharkhand, G.E. 5, Doranda, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / the P.S to the Hon'ble the Chief Justice / the Joint Registrar-cum- P.P.S. to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi / the concerned Deputy Commissioners / the concerned Principal District and Sessions Judges including the Principal Judicial Commissioner, Ranchi, for information and (communication to the Officers concerned with a direction to assume the charge of their new assignment on or before 21<sup>st</sup> March, 2014 ).

[The concerned Deputy Commissioners are requested to get the Notification published in the District Gazette as early as possible and positively within a fortnight from the receipt of the Notification].

(-) For P.D.J.and P.J.C. only.  
[-] For D.C. Only.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 28<sup>th</sup> February, 2014**

No. 63 A: The Judicial officers named in Column No. 02 are posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 3 of the table below, to do the administrative duties in those Judgeships :-

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Chain of Transfer/Remark
01.	02	03	04
1.	Sri Arvind Kumar No. 2, J. M., Koderma (under Order of Transfer)	Koderma	Vice Sri Vijay Kumar Srivastava
2.	Sri Bimlesh Kumar Sahay, J.M., Daltonganj (under Order of Transfer)	Daltonganj	Vice Sri Debashish Mohapatra
3.	Sri Manish Ranjan, J.M., Bokaro (under Order of Transfer)	Bokaro	Vice Sri Prabhat Kumar Sharma
4.	Sri Manoj Kumar Ram, J.M., Garhwa (under Order of Transfer)	Garhwa	Vice Sri Manoranjan Kumar (Rohtas)
5.	Sri Anand Prakash, J.M., Chaibasa (under Order of Transfer)	Chaibasa	Vice Sri Bimlesh Kumar Sahay
6.	Sri Amresh Kumar, J.M., Dumka (under Order of Transfer)	Dumka	Vice Sri Anil Kumar No. 2
7.	Sri Sanjiv Kumar Verma, J.M. Godda (under Order of Transfer)	Godda	Vice Sri Dhananjay Kumar
8.	Sri Sri Anil Kumar No. 2, J.M., Jamshedpur (under Order of Transfer)	Jamshedpur	Vice Sri Rakesh Kumar Mishra
9.	Sri Dhananjay Kumar J.M., Dhanbad (under Order of Transfer)	Dhanbad	Vice Sri Sanjay Kumar No. 2
10.	Sri Dinesh Kumar, J.M., Saraikela (under Order of Transfer)	Sariakela	Vice Sri Ajay Kumar Srivastava
11.	Sri Manish, J.M., Bermo at Tenughat (Bokaro) (under Order of Transfer)	Bermo at Tenughat (Bokaro)	Vice Sri Yogesh Chandra Verma
12.	Sri Prabhakar Singh, J.M., Jamtara (under Order of Transfer)	Jamtara	Vice Sri Vinod Kumar Tiwari

By order of the Court,

Sd/- A.V. Singh  
Registrar General

Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh

Registrar General

Memo No. 2935-2936/Apptt dated Ranchi the 28<sup>th</sup> February, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts project and / the Deputy Registrar (Protocol), Jharkhand High Court, Ranchi with a request to get the same posted on the official website of the Jharkhand High Court.

  
Registrar General